

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.5313
TO BE ANSWERED ON 06.04.2017**

ELECTRIFICATION OF VILLAGES

†5313. SHRI JANAK RAM:

**Will the Minister of POWER
be pleased to state:**

- (a) the definition of electrification of a village;**
- (b) whether nearly eighteen thousand villages have been electrified in the country as per assessment by the Government, if so, the details thereof;**
- (c) the percentage of households in a village where electricity connection is required and minimum hours of power supply and power utilisation etc. of an electrified village as defined by the Government; and**
- (d) whether Government proposes to include certain norms which are not specified under the definition of an electrified village and if so, the details hereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

- (a) : According to Rural Electrification Policy 2006, a village is reported as electrified, if**
- i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists,**
 - ii) electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc., and**
 - iii) the number of households electrified should be at least 10% of the total number of households in the village.**

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(b) : As per information furnished by the States, there were 18,452 un-electrified census villages in the country as on 01.04.2015; of these, 13,123 villages have been electrified up to 31.03.2017. Electrification of all the remaining un-electrified villages is being taken up on a mission mode and targeted to be completed by 1st May, 2018.

(c) : As per the definition of village electrification, at least 10% of the total number of households in the village should be electrified to declare the village as an electrified village. The criteria of minimum power supply is not specified in the definition of village electrification. However, Government of India has taken a joint initiative with the State Governments for 24x7 Power for All, which intends to supply electricity round the clock to urban as well as rural consumers in phases and adequate hours of supply to agricultural consumers.

(d) : A village is reported to be electrified by the States, if it fulfills the criteria mentioned in reply to part (c) above. However, the level of infrastructure may vary in different habitations of the same village. As of now, there is no proposal to change this norm.
